

HIGH COURT OF JUDICATURE AT

ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: June 19 , 2009

No. 1339 /AR(S)/2009

Pursuant to U.P.Government Notification / Appointment No.1398/VII-Nyay-1-2009-109/2009 dated 10.06.2009 Sri **Mahendra Singh-IV** the then Additional Civil Judge, Senior Division Hapur(Ghaziabad) presently posted as Additional Civil Judge, Senior Division/Additional Chief Judicial Magistrate, Gorakhpur is appointed/posted as Deputy Director, Institute of Judicial Training & Research, U.P., Lucknow.

BY ORDER OF THE COURT,

**(DINESH GUPTA)
REGISTRAR GENERAL**

No. 270/AR (S)/2009: Allahabad: Dated: June 19, 2009.

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. ,(Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
7. The District & Sessions Judge, Gorakhpur (Information available on E-mail).

The officer mentioned above shall handover charge of his present post and shall proceed to take over charge of his new posting immediately.

The Certificates of handing and taking over charge may please be sent to the Assistant Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R. (S)/2000 dated 21.6.2000.

8. Shri Mahendra Singh-IV, Additional Civil Judge Senior Division / Additional Chief Judicial Magistrate, Gorakhpur.

You shall hand over charge of your present post and shall proceed to take over charge of your new posting immediately.

9. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
10. The Registrar (Confidential), High Court, Allahabad.
11. The Joint Registrar (Inspection), High Court, Allahabad.
12. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
13. The Deputy Registrar (Budget), High Court, Allahabad.
14. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
15. The Director, Printing & Stationery, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
16. P.S. to Hon'ble Judges, High Court, Allahabad with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordships kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

**(DINESH KUMAR SINGH)
JOINT REGISTRAR (SERVICES)**